

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
SPECIAL BENCH (COURT - II)

257/59/ND/2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019.

NAME OF THE COMPANY: Mr. Mohan Pillai & Anr. V/s. M/s. Eicher Motors Ltd. & Ors.

UNDER SECTION 59 OF THE COMPANIES ACT, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Ms. Lipi Thapliyal, Mr. Joby P. Vargese, Advocates for the Petitioner

Mr. Anoop Dawar, Mr. Rajesh Ranjan, Mr. Arpan, Advocates for the Respondent

ORDER

List for hearing on 23rd March, 2020.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)